

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 7
CA(CAA)-99(PB)/2020

IN THE MATTER OF:

MV Impex Pvt. Ltd. and Bansal Coal Udyog Pvt. Ltd.

.... Petitioner

Order under Section 230-232

Order delivered on 28.10.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

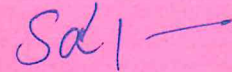
PRESENT:

For the applicant

Ms. Barsha Dikshit, Ms. Megha Mittal, PCS

ORDER

List the matter on **02.11.2020**.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

28.10.2020
Aarti Makker